

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 33 of 2013

Dated : 3rd September, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Hari Nagar Sugar Mills **...Appellant(s)**

Versus

Bihar Electricity Regulatory Commission
& Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. H.S. Jaggi
Mr. Jai Prakash

Counsel for the Respondent(s) : Mr. Mohit Kumar Shah
Mr. Nikilesh Kumar
Mr. P. Ranjan

ORDER

Heard the Learned Counsel for the Appellant.

The Learned Counsel for the Appellant is directed to file written submissions on or before 18.09.2013 after serving copy on the other side.

Post the matter for further hearing on **24.09.2013**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

mk/pg